NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No.

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. MOMENTULICERAL
METAROLAMORPHORY

Borto Petro

2. M.K. PREGNHA for ICSRXLO.

Adr. for Respondents.

<u>ORDER</u>

Put up this case along TCP 107/2016, on 21.8.2017 at 10.30.

A.M.

(S. Vijayaraghavan)
Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)